

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2532**  
TO BE ANSWERED ON THE 2<sup>ND</sup> AUGUST, 2016

**ATMA SCHEME**

2532. SHRI SATYAPAL SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has launched the Agriculture Technology Management Agency (ATMA) scheme to provide support for extension reforms in the States at gram panchayat level;
- (b) if so, the details thereof along with the components incorporated thereunder including Farmer's Friend/Kisan Mitra;
- (c) the details of Farmer's Friend appointed/proposed to be appointed under the ATMA scheme in the country during the last three years and the current year, State-wise;
- (d) the details of funds allocated, released and utilised for the purpose during the said period, State-wise including Uttar Pradesh; and
- (e) the steps taken/being taken by the Government to assist the Farmer's Friend for extension reforms in the agriculture sector and address the problems/difficulties being faced by them in implementing agricultural works under various schemes?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

- (a): The Government has launched 'Agricultural Technology Management Agency (ATMA)' scheme to support for extension reforms in the State during 2005-06.
- (b): Presently the Scheme is under implementation in 652 district of 29 States and 3 UTs in the country. Under the scheme grants-in-aid is released to State Governments with an objective to support their efforts of revitalization of the extension system and making available the latest agricultural technologies in different thematic areas to increase agricultural production through extension activities viz. Farmers Training, Demonstration, Exposure Visits, Kisan Mela, Mobilization of Farmers Groups and Setting up of Farm Schools. In order to percolate the benefits of ATMA Scheme down to the farmers for adoption of good agricultural practices, an innovative support is being provided under the Scheme w.e.f. 2010-11 through Farmer Friend (FF) at village level @ one FF per two villages. The FF is serving as a vital link between extension workers and farmers at village level.

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(c): The State-wise details of Farmer's Friend (FF) identified under the Scheme during last three years and current financial year is given in **Annexure-I**.

(d): Under the Scheme, Grants-in-aid is released to State Governments through their respective State Treasuries based on their approved State Extension Work Plan(SEWP). No component-wise funds are released to the States by the Government of India. State Governments allocate funds (component/activity wise) based on their priority areas and approved Work Plans. State-wise details of funds allocated, released and utilized for implementation of ATMA Scheme during the said period including Uttar Pradesh is given in Annexure-II. Government of Uttar Pradesh has not yet identified FF under ATMA Scheme.

(e): ATMA Guidelines, 2014 provide for identifying one FF per two villages. Further, as per Guidelines, Farmer Friends are provided with special opportunity for up-gradation of their skills through Trainings, Study Tours and Visits to State Agricultural Universities/other institutes, by utilizing support available under ATMA. For assisting FF a provision of contingency amount of Rs.6000/- per annum has been made under the Scheme which is shared between the Centre and the State Government on 50:50 basis.

**Number of Farmer Friend identified during last three years and current financial year 2016-17 under  
Extension Reforms (ATMA) Scheme**

S.No.	State/UT	Financial Year			
		2013-14	2014-15	2015-16	2016-17
1	Andhra Pradesh	14062	0	0	0
2	Bihar	0	0	0	0
3	Chhatisgarh	6250	9126	8997	3559
4	Goa	0	0	0	0
5	Gujarat	9054	8500	8500	10287
6	Haryana	0	0	0	0
7	H.P	3243	0	0	0
8	J & K	0	0	0	0
9	Jharkhand	15255	14232	14232	12181
10	Karnataka	0	0	0	0
11	Kerala	0	0	0	0
12	Maharashtra	19615	20134	20134	16747
13	M.P.	0	26000	26000	18377
14	Orissa	12468	11210	12468	7562
15	Punjab	3291	6188	4548	5486
16	Rajasthan	10816	0	6351	5342
17	Tamil Nadu	7417	9000	9360	8267
18	Telangana	0	0	0	0
19	U.P	0	0	0	0
20	Uttarakhand	0	0	0	0
21	W.B	0	0	0	0
22	Assam	1727	336	140	1048
23	Aru. Prad.	850	510	940	0
24	Manipur	0	0	0	0
25	Meghalaya	0	52	84	35
26	Mizoram	357	357	0	134
27	Nagaland	650	650	650	150
28	Tripura	0	0	0	3
29	Sikkim	83	83	83	46
30	Delhi	0	0	0	0
31	Puducherry	0	0	0	0
32	A&N	250	240	0	163
<b>Total</b>		<b>105388</b>	<b>106618</b>	<b>112487</b>	<b>89387</b>

**Allocation, Release and Expenditure of States/UTs during 2013-14, 2014-15, 2015-16 and 2016-17 under Centrally Sponsored Scheme "Support to State Extension Programme for Extension Reforms"(ATMA).**

(Rs. in Lakhs)

Sl. No.	State/UT	2013-14			2014-15			2015-16			2016-17		
		Alloc.	Rel.	Expn.	Alloc.	Rel.	Expn.	Alloc.	Rel.	Expn.	Alloc.	Rel*	Expn.**
1	Andhra Pradesh	2691.63	2018.72	2666.66	1474.73	2264.44	1894.58	1140.94	1140.94	2216.22	1121.72	560.86	
2	Bihar	4717.29	4000.00	3886.31	2209.50	2360.53	4355.00	3382.09	2771.53	2707.76	3073.67	1536.83	
3	Chhatisgarh	1517.88	1377.66	1606.30	1001.09	1183.02	1628.02	1010.10	1010.10	1029.65	1277.27	638.63	138.30
4	Goa	230.13	0.00	0.00	25.82	0.00	0.00	19.42	19.42	43.19	54.88	27.44	
5	Gujarat	2223.33	3630.75	3507.99	2413.81	4486.24	4100.56	2479.72	2479.72	2543.16	1793.42	896.71	263.04
6	Haryana	1191.07	622.34	744.67	724.87	282.66	659.17	544.12	544.12	598.67	667.54	333.77	0.00
7	Himachal Pradesh	684.70	938.86	1132.86	741.11	1185.32	1010.32	866.13	866.13	955.28	866.00	433.00	
8	J&K	1309.01	544.31	979.25	360.35	324.47	229.87	1356.93	529.79	645.06	1357.00		
9	Jharkhand	2454.78	3168.00	3799.50	1595.42	1506.45	2694.06	1327.06	1327.06	1072.81	1653.15	826.57	
10	Karnataka	1759.33	871.90	1437.99	1455.38	1147.13	1037.75	2008.70	2008.70	1011.45	1682.07	841.03	
11	Kerala	1166.00	1407.45	1569.08	1488.00	1767.93	1612.05	1127.51	657.34	1026.91	1007.47	503.74	0.00
12	Maharashtra	3211.05	4971.19	5591.32	3254.60	3412.66	3935.74	2481.13	2481.13	2351.13	2766.15	1383.07	
13	Madhya Pradesh	3571.88	4037.44	4891.63	3448.75	5005.90	5076.48	3545.65	3545.65	3739.54	2970.03	1485.01	382.67
14	Orissa	2714.32	3526.50	3880.51	3098.03	4448.28	3653.08	2426.05	2426.05	2645.66	2841.72	1420.86	0.00
15	Punjab	1446.26	855.12	482.59	1461.45	1994.51	1276.23	1213.95	715.39	883.62	1273.33		701.91
16	Rajasthan	2798.86	3001.62	3743.67	1677.87	2442.84	1424.93	1548.24	1548.24	2288.73	2043.14	1021.57	185.50
17	Tamil Nadu	3220.19	2782.75	3889.17	3609.99	3694.41	3215.75	3080.81	2507.47	2317.57	3417.71	1708.86	
18	Telangana	0.00	0.00	0.00	1066.14	1347.09	1411.16	743.61	743.61	1182.90	753.86	376.93	55.00
19	Uttar Pradesh	7868.62	5188.33	7090.00	7803.89	6997.97	4321.27	6082.21	5942.73	6086.03	6174.63	3087.31	1201.83
20	Uttaranchal	1024.75	525.81	582.92	362.99	696.29	489.08	845.51	557.66	650.67	845.00	422.50	
21	West Bengal	3287.05	1391.27	1540.22	2817.66	1713.62	2020.54	2512.41	2512.47	2203.75	2360.12	1180.06	1242.66
22	Assam	1467.00	435.97	716.17	1505.70	748.89	564.04	1012.62	682.48	323.74	1166.04		
23	Arunachal Pradesh	937.22	696.86	876.98	969.50	712.50	522.55	1016.45	577.99	797.34	934.69		40.66
25	Manipur	727.57	129.00	387.91	457.50	671.07	442.58	835.94	835.94	488.48	609.78	304.89	
26	Meghalaya	581.89	55.00	168.21	321.78	171.99	206.46	130.06	130.06	174.04	241.26	120.63	0.00
24	Mizoram	397.21	397.21	418.29	310.00	244.00	317.09	386.96	386.96	391.40	353.88	176.94	0.00
27	Nagaland	604.62	804.62	1003.84	697.21	756.26	767.26	1069.26	1069.26	1069.26	775.44	387.72	
28	Tripura	531.88	396.75	476.76	233.90	194.36	158.24	138.29	138.29	98.24	154.45		23.52
29	Sikkim	252.61	189.80	226.79	206.80	350.93	181.40	410.46	214.02	180.98	264.46		118.13
30	Delhi	87.91	0.00	0.00	15.56	0.00	6.00	0.00	0.00	0.00	60.21		
31	Pondicherry	124.26	38.00	52.52	115.16	46.00	64.29	99.37	96.00	52.76	168.20		
32	A&N Islands	199.70	90.00	52.54	95.44	100.00	82.71	203.18	203.18	186.38	208.30		23.96
33	Lakshdweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	21.09		
34	Dadar & Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	21.09		
35	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	21.09		
36	MANAGE	0.00	0.00	168.25	480.00	40.74	157.97	0.00	0.00	0.00	0.00		
37	DOE/ IT	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00		
	<b>Total</b>	<b>55000.00</b>	<b>48093.21</b>	<b>57570.90</b>	<b>47500.00</b>	<b>52298.49</b>	<b>49516.23</b>	<b>45045.01</b>	<b>40669.43</b>	<b>41962.38</b>	<b>44999.86</b>	<b>19674.93</b>	<b>4377.18</b>

\* - Funds released up to 27.07.2016

\*\* Expenditure figures shown are based on the reports received from majority of states/UTs as some of the states/UTs have not submitted their upto date report up to 30.06.2016

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